

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.3915

TO BE ANSWERED ON FRIDAY THE 4TH JANUARY, 2019
PAUSHA 14, 1940 (SAKA)

RESTRICTION ON IMPORTS

3915. SHRIMATI RANJANBEN BHATT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is contemplating to levy Excise Duty to impose restriction on imports, if so, the details thereof;
- (b) whether any steps have been taken in this regard till date;
- (c) if so, the details thereof ; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a), (b), (c) & (d): Central excise duty has been subsumed in GST, except on petroleum products. Hence, there is no such proposal.
